

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1467
TO BE ANSWERED ON 04.12.2024**

RE-DEVELOPMENT OF STATIONS

†1467. SMT. MANJU SHARMA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the process of re-development of Stations including the safety of passengers and trains needs various statutory approvals from urban/local bodies;

(b) if so, the details thereof;

(c) whether the said factors affect the time of completion of work; and

(d) if so, the number of stations where work is incomplete due to the said factors?

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1467 BY SMT. MANJU SHARMA TO BE ANSWERED IN LOK SABHA ON 04.12.2024 REGARDING RE-DEVELOPMENT OF STATIONS

(a) to (d) Modernization/upgradation/redevelopment of railway stations is a continuous and ongoing process. The development/redevelopment of stations is complex in nature involving safety of passengers & trains and requires various statutory clearances such as fire clearance, heritage, tree cutting, airport clearance, etc. The progress also gets affected due to brownfield related challenges such as shifting of utilities (involving water/sewage lines, optical fibre cables, gas pipe lines, power/signal cables, etc.), infringements, operation of trains without hindering passenger movement, speed restrictions due to works carried out in close proximity of tracks and high voltage power lines, etc. and these factors affect the completion time.
